LOK SABHA UNSTARRED QUESTION NO.2434 FOR ANSWER ON 31/07/2017

IISCO EMPLOYEES

2434. ADV. SHARADKUMAR MARUTI BANSODE:

Will the Minister of STEEL be pleased to state:

(a) the number of contractual workers working in IISCO steel plant and the mode of payment of their wages;

(b) the details of social securities including PF, Medical facilities, leave, etc. provided to them; and

(c) the details of other welfare facilities being provided to them?

ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a) The number of contractual workers engaged in IISCO Steel Plant (ISP), Burnpur is 5950. The wages to the contractual workers engaged by the contractors in ISP is paid through their respective bank accounts by the contractors.

(b)&(c): The social security benefits like PF, medical facilities, leave, etc. to the contractual workers engaged at ISP are provided by their respective contractors in terms of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952, Employees' State Insurance Act, 1948, Contract Labour (Regulation & Abolition) Act, 1970, etc. SAIL, as Principal Employer, ensures that the applicable statutory provisions related to amenities and service conditions of contractual workers are adhered to by the respective contractors.
